

### Annexure-3

Name of the Corporate Debtor: Machine Works (International) Limited; Date of commencement of CIRP: 08.01.2025; List of creditors as on: 11.04.2025

#### List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Details of Security Interest	Whether related party?	% of voting share in CoC					
1	<b>CFM Asset Reconstruction Private Limited</b> Block No. A/1003, West Gate, Near YMCA Club, Sur No. 835/1+3, S.G. Highway, Makarba, Ahmedabad 380051	22.01.2025	1,103,269,293	1,103,269,293	Assignment of credit facilities extended by Indian Bank to CFM ARC, by virtue of Assignment Agreement dtd. 14.08.2023.	1,103,269,293	1,103,269,293	Refer Note 1 below	No	100.0%	-	-	-	-	As per order dtd. 19.03.2024, the Assignment Agreement dated 14.08.2023 has been taken on record by the Hon'ble NCLT, Kolkata.
<b>Total:</b>			<b>1,103,269,293</b>	<b>1,103,269,293</b>		<b>1,103,269,293</b>	<b>1,103,269,293</b>			<b>100.0%</b>			-	-	

#### NOTE - 1: DETAILS OF SECURITY INTEREST

The details of security interest as provided by the Financial Creditors in their claim form have been presented hereunder:

Note No.	Name of Creditor	Security Interest of the Corporate Debtor
1	<b>CFM Asset Reconstruction Private Limited</b> Block No. A/1003, West Gate, Near YMCA Club, Sur No. 835/1+3, S.G. Highway, Makarba, Ahmedabad 380051	<p>Immovable Property at 'Motijug House' 1 Auckland Place, Kolkata 700017 consisting of -            (a) Front Building: 5 (five) storied i.e. G+4            (b) Rear Building : 6 (six) storied i.e. G+5 <i>(except for 1st Floor and not forming part of Security Interest)</i> .            along with proportionate share in land admeasuring 1 Bigha, 1 Kottah, 6 Chittaks and 14 sq. ft.</p> <p>The above property is represented by the following title deeds -            (a) Indenture I-5071 dated 24.05.1983 recorded in Book No. I, Vol No-39, Pages 77-110 with RA Calcutta;            (b) Indenture I-17661 dated 19.12.1985 recorded in Book No.I, Vol No-392, Pages 69-89 with RA Calcutta;            (c) Indenture I-17662 dated 19.12.1985 recorded in Book No. I, Vol No-392, Pages 90-110 with RA Calcutta;            (d) Indenture I-17663 dated 19.12.1985 recorded in Book No. I, Vol No-392, Pages 111-133 with RA Calcutta;            (e) Indenture I-17664 dated 19.12.1985 recorded in Book No. I, Vol No-392, Pages 134-153 with RA Calcutta;            (f) Indenture I-17665 dated 19.12.1985 recorded in Book No. I, Vol No-392, Pages 154-173 with RA Calcutta.</p> <p><b>(4) Personal Guarantees given by:</b>            (a) Mr. Jugal Kishore Saraff            (b) Mrs. Kanta Devi Saraff            (c) Mrs. Vandana Jatia            (d) Mrs. Pallavi Jhavar            (e) Motijug Agencies Ltd. - In CIRP</p>



*Santanu Brahma*